

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF CHEMICALS AND PETROCHEMICALS

RAJYA SABHA

UNSTARRED QUESTION NO. 837

ANSWERED ON - 03/12/2024

ROLE OF CHEMICAL INDUSTRY IN ACHIEVING 5 TRILLION ECONOMY

837 : Shri Ram Chander Jangra:

Shri Lahar Singh Siroya:

Dr. Kalpana Saini:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether Government is taking measures to support the chemical industry in increasing production for achieving the target of five trillion economy, if so, the details thereof; and
- (b) the names of States leading in petrochemical production, the details thereof State-wise including Uttarakhand?

ANSWER

THE MINISTER OF STATE FOR CHEMICALS AND FERTILIZERS

(SMT. ANUPRIYA PATEL)

(a): Department of Chemicals and Petrochemicals has been taking various measures to support the Chemicals and Petrochemicals Industry to promote investment and innovation in this sector. The measures are as follows:

Petroleum, Chemicals and Petrochemicals Investment Regions (PCPIR): To attract mega investments in chemicals & petrochemicals sector, Department had notified the Petroleum, Chemicals and Petrochemical Investment Region (PCPIR) Policy. PCPIRs are conceptualized as cluster-based model of Development with common infrastructure and support services. Three PCPIRs have been set up at Dahej (Gujarat), Vishakhapatnam–Kakinada (Andhra Pradesh) and Paradeep (Odisha). Currently, 824 Petroleum, Chemicals,

Petrochemicals and ancillary industries are functional in these PCPIRs having a cumulative investment of Rs. 2,43,000 crore and these regions have generated employment of 3.7 lakh persons.

Plastic Parks: The Department implements the Scheme for Setting up of Plastic Parks under the scheme of New Scheme of Petrochemicals. The Scheme promotes setting up of need-based Plastic Parks with requisite state-of-the-art infrastructure and enabling common facilities. The objective is to consolidate and synergize the capacities of downstream plastic processing industry to help increase investment, production and export in the sector as well as generate employment. Under the Scheme, the Government of India provides grant funding up to 50% of the project cost to the State government subject to a ceiling of Rs. 40 crore per project. In accordance with the Scheme Guidelines, 10 Plastic Parks have been approved so far and the same are at different levels of implementation.

Centre of Excellence: Department of Chemicals and Petrochemicals has formulated a scheme on setting up of Centres of Excellence. The objective is to provide grant-in-aid to educational and research institutions to improve existing technology and promote development of new applications of polymers and plastics. The emphasis of the Scheme is on modernization and upgradation of existing manufacturing processes as well as improving the quality of products. Under the scheme, the Government of India provides financial support up to 50 per cent of the total project cost subject to an upper limit of Rs. 5 crores. So far, 18 CoEs have been approved under the Scheme. Earlier the CoE scheme was only available for petrochemical sector, now revised scheme includes chemicals sector also.

Chemical Promotion Development Scheme (CPDS): The objective of the scheme is to facilitate growth and development of Chemicals and Petrochemicals Industry by creation of knowledge products through studies, survey, data banks, promotional material as also to facilitate seminars, conferences, and exhibitions to facilitate development of the sector. The Scheme also promotes research and innovation by awarding outstanding efforts in the field of chemicals and petrochemicals.

Quality Control Orders (QCOs): The Department of Chemicals and Petrochemicals has initiated an exercise to make product Standards as mandatory so that both domestic manufacturers and overseas suppliers meet the Bureau of Indian Standards (BIS) parameters in the public interest for protection of human, animal or plant health; safety of

the environment; prevention of unfair trade practices and national security, under Section 16 of BIS Act, 2016. Accordingly, Quality Control Orders (QCOs) are being notified in the Gazette of India making these standards mandatory. So far, QCOs for 72 Chemicals & Petrochemicals have been notified by the Department.

New Harmonized System of Nomenclature (HSN) Codes: Department of Chemical & Petrochemicals has also initiated an exercise for assigning dedicated HSN codes for distinguishing different commodities so that correct data, particularly for import-export of these chemicals can be gathered, which enables targeted policy interventions such as differential rates of duty for such chemicals.

(b): The leading States in Petrochemical production are Gujarat, Haryana, West Bengal, Maharashtra and Punjab. These 5 states account for 84% of the total petrochemical production in the country. The state-wise Production of Petrochemical Products (FY 2023-24) are as under:

S. No.	State	Quantity (in MT) for FY 2023-2024	% Share of Production in India
1	Gujarat	2,33,87,025	55.5%
2	Haryana	41,30,203	9.8%
3	West Bengal	36,99,393	8.8%
4	Maharashtra	24,33,411	5.8%
5	Punjab	17,31,626	4.1%
6	Uttarakhand	1,27,405	0.3%
7	Other States	66,26,506	15.7%
Total		4,21,35,569	100%
Note : Production data is based on reports received from Petrochemical industries under large and medium scale category, only.			
